Affidavit to be Furnished by the candidate alongeith Nomination Paper Before the Returning Officer For election to VIDHAN SABHA (Name of the House) From MOHANIA Constituency (Name of the Constituency)

Chhedi Paswan son/daughter/wife of Late Ram Chandra Ram Aged 59 years, resident of Takiya Bazar, Sasaram, District: Rohtas (mention full postal address), a candidate at the above Election, do hereby solemnly affirm and state on both as under-(strike out whichever is not applicable)

(1) I am a candidate set up by Janta Dal (United) (name of the political party)/am contesting as an Independent candidate

(2) Details of PAN and status of filing of Income tax return :-

SI. No.	Name	Permanent Account Number (PAN)	The Financial year for which the last Income- tax return has been filed	Total income shown in Income Tax
1	Self - Sn Chhedi Paswan	AHUPP4803F	2010-11	96,533
2	Spouse - Smt. Premkali Devi	ANPPD7693A	2010-11	283.690

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SI. No.	Offence	Description
(8)	The details of cases where the court has taken cognizance. Sections of the Act and description of the offence for which cognizance taken.	NIL
(b)	Name of the court, Case No. and Date of order taking cognizance :	NIL
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s)	NIL

(4) Cases in which I have been convicted by a court of law(other those referred to in Form 26):-

(a)	The details of cases. Sections of the Act and description of the offence for which convicted.	NIL
(b)	Name of the court(s), Case No. and Date(s) of order(s)	NIL
(c)	Punishment imposed	NIL

(5) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets [as at 31/03/2011]

- 1 Assets in joint name indicating the extent of joint ownership will also have to be given.
- 2 In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given.
- 3 Value of Bonds/ Share/ Debentures as per the current market value in Stock Exchange in respect at listed companies and as per books in case of non-listed companies should be given.
- 4 Dependent here means a person, substantially dependent on the income of the candidate.
- 5 Details including amount is to be given separately in respect of each investment)

SI. No	Description	Self Sri Chhedi Paswan	Spouse Smt. Premkali Devi
(i)	Cash in hand	50.000	10,000
(6)	Details of Deposits in Bank accounts (FDRs. Term Deposits and all other types of Deposits including saving accounts). Deposits with Financial Institutions. Non Banking Financial Companies and Cooperative societies and the amount in each such deposit.	860.000	160,000
(iii)	Details of investment in Bonds. Debentures/shares and unit in companies/Mutual Funds and others and the amount.	Nil	Nil
(iv)	Details of investment in NSC, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company ant the amount.	LIC Policy 515973526 514413630 SBI Policy 44003084108 24018059108	LIC Policy 511951155 Bajaj Policy 0073044282
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	Nil	1,600,000
(vi)	Motor Vechicles' Aircrafts/Yachts/Ships (details of Make, Registration No.etc, Year of Purchase and amount)	TOYOTA INNOVA BR-24P 9999(2008)	Nil
(vii)	Jewelry, bullion and valuable thing(give details of weight and value) (Purchase Cost)	15 gm Gold († 20.000	100 gm Gold 300 gm Silver ₹ 1 10 000
(iiiy)	my other assets such as value of claim/interest	Nil	Nil
	Gross Total value	930,000	1,880,000

3. <u>Details of Immovable assets:</u> [as at 31/03/2011]

(Note: 1 Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2 Each land or building or apartment should be mentioned separately in this format.)

No De	escription	Sri Chhedi Paswan	Smt. Premkali Devi
1	pricultural Land Location(s)	•	Sikana
Ar	Survey number(s) rea (Total measurement in		83.5 decimal
W	res) Thether inherited property		No
Di	(es or NO) ate of purchase in case of self equired property		1999
C	ost of Land (in case of urchase) at the time of		110,000
A	urchase ny Investment on the land by ay of development,	-	No
A	proximate Current market		400,000
ii) N	alue Ion-Agricultural Land ocation(s)	Takiya Kanserwa	Muradabad Khurd, and Bodhgaya
S	curvey number(s) vea (Total measurement in	8 decimal Approx	51 decimal 32 decimal
V	g ft.) Vhether inherited property	Yes	No
10	Yes or NO) Date of purchase in case of self	N.A.	1994 2009
C	couired property Cost of Land (in case of surchase) at the time of	N. A.	₹ 19.000 ₹ 13,60,000
7	ourchase Any Investment on the land by way of development.	N.A.	No
7	construction etc. Approximate Current market value	₹ 7,50,000	₹ 800.000 ₹ 25.00,000
(iii)	Commercial Buildings (including apartments) -Location(s)		
	Survey number(s) Built up Area (Total		020
1	measurement in sq. ft.) Whether inherited property		
1	(Yes or NO) Date of purchase in case of self		-
	acquired property Cost of property (in case of purchase) at the time of		
	purchase Any Investment on the land by way of development.		
	construction etc Approximate Current market		
(iv)	value Residential Buildings (including apartments) -Location(s)	Takiya Baza	-
	-Survey number(s) Area (Total measurement in sq. ft.)	8 decimal	-
	Built up Area (Total measurement in sq. ft.)	2000 Sq. ft.	
	Whether inherited property (Yes or NO)	No	
	Date of purchase in case of self	June, 1982 ₹ 20,000	-
	Cost of property (in case of purchase) at the time of purchase	(20,000	
	Any Investment on the land by way of development, construction etc.		
	Approximate Current market value	₹ 16,00,000	9
(v)	Others (such as interest in property)	2,350,000	3,700,000
(vi)	Total of Current Market Value of (i) to (v) above	2,350,000	2,100,00

(6) I have herein below the details of liabilities/ dues to public financial insitutions and government-(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

SI. No	Description	Self Sri Chhedi Paswan	Spouse Smt Premkali Devi
(1)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI		
	Amount outstanding Nature of loan		
	Loan or dues to any		
	individuals/ Entity other than		
	mentioned in (i) above.		
	Name(s)		
	Amount outstanding	-	₹ 10,00,000
	Nature of loan		Temporary Loa
	Any other liability		2002000
	Grand total of liabilities	24	₹ 10,00,000
(11)	Government Dues:		
(0)	Dues to departments dealing		
	with government		
	accommodation		
	Dues to departments dealing		
	with supply of water		
	Dues to departments dealing		
	with supply of electricity		
	Dues to departments dealing		
	with supply of	-	
	telephhones/mobiles		
	Dues to departments dealing		
	with government transport		
	(including aircrafts and		
	helicopters)		
	Income Tax Dues		
	Wealth Tax Dues	-	
	Service Tax Dues	-	-
	Municipal/ Property Tax Dues		-
	Sales Tax Dues	-	-
	Any other dues	-	-
	Grand total of all Govt. dues		4

(7) Details of profession or occupation:

- a Self MLA, MOHANIA
- b Spouse HOUSEWIFE

(8) My eduacational qualification is as under:

(Give details of highest School/ University education with full form of the certificate/ diploma/ degree course) (Name of the School/College/University and the year in which the course was completed.)

- 1 Bihar School Examination Board (Matric) from S. S. H. S. School, Takiya, Sasaram in 1974
- 2 M. A. Patna University in 1980, Course L. S. W.

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1	Name of the candidate	SRI CHHEDI PASMAN	
2	Full postal address	TAKIYA BAZAR, SASARAM, ROHTAS	
3	Number and Name of the constituency and state	MOHANIA CONSTITUENCY, DISTRICT BHABUA BIHAR	
4	Name of the Political party which set up the candidate (otherwise write 'Independent')	JANATA DAL (UNITED)	
5	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	NI	
	(b) Total number of Pending cases where the court(s) have taken cognizance	Nit	
6	PAN of	Year for which last Income Tax Return filed	Total Income Shown
	(a) Candidate - Sn Chhedi Paswan	AHUPP4803F	96,533
	(b) Spouse - Smt. Premkali Deiv	ANPPD7693A	283,690

70.	Details of Assets and Liabilities in rupees			
	Description	Self Sn Chhedi Paswan	Spouse Smt. Premkali Devi	
A	Moveable Asset (Total value)	930,000	1,880,000	
В	Immovable Asset			
(1)	Purchase Price and Development Cost of Immovable Property (Total Value)	20,000	1,489,000	
(11)	Approximate Current Market Price of Asset (Total value)	2,350,000	3,700,000	
8	Liabilities			
	(i) Government dues (Total)			
	(ii) Loans from Bank, Financial Institutions and others (Total)		10,00,000 (others)	
9	Highest educational qualification: Give details of school/ University education with full form of the course) (Name of the School/ College / university and the year 1 Bihar School Examination Board (Matric) from S.S. H.S. Sci. 2 M. A. Patria University in 1980, Course L. S. W.	n which the course was completed)		

VERIFICATION

I the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further regression that

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above.
 (b) I my spouse or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Vertied at PATNA this the 27" day of DECEMBER 2011

30.12 "DEPONENT

Note: Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

- 2 Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public
- 3 All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nii" or "Not a applicable", as the case may be, should be mentioned.
- 4 The affidavit should be either typed or written legibly and neatly